

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1489/(MAH)/2017

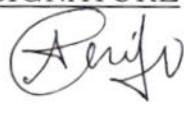
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.  
 V/s.  
 Sankleeha Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME              | DESIGNATION            | SIGNATURE  |
|--------|-------------------|------------------------|--|
| 25     | Anil N. Nagargoje | Adv. for<br>Petitioner |  |

ORDER

CP No. 1489/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel has reported that this date of hearing has not been intimated to the Corporate Debtor's side. At his request, list this matter for serving notice upon the Corporate Debtor intimating the next date of hearing as prescribed under Adjudicating Authority Rules and file proof of service on or before the next date of hearing.

List this matter for hearing on **17.11.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
 Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)